

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.134/BB/ 2017	-	For compliance of office objections raised by registry	252(3)	MPPL Renewable Energy Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. D. PERUMAN SARANYAN
(9600087306)

for petition



Counsel for petitioner is present. She has filed an affidavit. The matter is listed today for admission.

Issue notice to the ROC, Karnataka at Bangalore. Petitioner to collect the notice from the Registry and serve it on the ROC along with copy of the petition and necessary papers.

List it on 16.11.2017.

MEMBER (J)

MEMBER (T)